

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/180/2016  
NAME OF THE PETITIONER(S) : A.K. Mansoor  
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*G. Mansoor*

*For R1 to R3*

*G. Mansoor*

*For A.R. Ramaswamy*

*A.G. SATHANARAYAN*

*Representing Counsel*

*for Petitioners*

*Mansoor*

*for*

*A.M. SATHANARAYAN*

**ORDER**

Counsel for petitioner present. Counsel for R1 to R3 present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. He also stated that there is a chance of settling the matter between the parties. He prayed time for filing counter. Time extended at request with a direction to furnish a copy of the same to the other side. Put up on 12.10.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
Member (Judicial)